DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Friday 19th March, 2010/ 28 Phalgun1931 (Saka) 2.00 P.M

- **1. Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- **2. Special Mention (Rule 280):** Following Members to raise matters under Rule 280.
 - Shri Sunil Kumar Vaidya
 Shri Jai Bhagwan Aggarwal
 Shri Mala Ram Gangwal
 - 4. Shri Mohan Singh Bisht
 - 5. Prof. Vijay Kumar Malhotra
- 6. Shri Bharat Singh
- 7. Shri Shyam Lal Garg
- 8. Shri Sat Prakash Rana
- 9. Dr. S.C.L. Gupta
- 10.Ch. Surender Kumar

3. Private Members Resolutions:

1. Shri Balram Tanwar to move the following resolution:

"This house resolves that special status be provided to all urbanized and rural villages of Delhi felicitating exemption from House Tax, Property Tax etc. and purview of building laws/bye-laws,

This House also resolves that these villages be granted special rebate in the electricity and water charges under special status."

2. Shri Kulwant Rana to move the following resolution:

"This House resolves that increasing level of air pollution be reduced by making the prevailing environmental provisions more stringent and ensuring strict compliance."

3. Shri Mohan Singh Bisht to move the following resolution:

"This House resolves that permission to spend MLAs fund be granted in those unauthorized colonies which have been issued provisional certificates."

Delhi Siddharath Rao 19th March, 2010 Secretary